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(2024) 07 SIK CK 0038 Sikkim High Court

Case No: Writ Petition (C) No. 31 Of 2022

Maya Devi Darjee APPELLANT

Vs

Executive Engineer, Sikkim
Investigation Division, Central
Water Commission, Government
Of India

RESPONDENT

Date of Decision: July 31, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Bhaichung Bhutia, Natasha Pradhan

Judgement

Bhaskar Raj Pradhan, J

- **1.** An adjournment is sought on the ground that the learned Deputy Solicitor General of India is out of station taking care of her ailing father. Not opposed by the learned counsel for the petitioner.
- 2. The matter is adjourned to 12.09.2024.